

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.02.2024

**Misc. Application No. 1143 of 2023
And
Appeal No. 540 of 2023**

Vistaar Capital Advisors Ltd. & Ors. Appellants

Versus

Securities & Exchange Board of India ... Respondent

Ms. Abhyarthana Singh, Advocate i/b Rashmikant and Partners for the Appellants.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates
i/b. K Ashar & Co. for the Respondent.

**With
Appeal No. 541 of 2023**

Vistra ITCL (India) Ltd. Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Tomu Francis, Advocate with Ms. Zarnaab Aswad, Ms. Ankita Roy, Advocates i/b
Khaitan & Co. for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates
i/b. K Ashar & Co. for the Respondent.

**With
Appeal No. 542 of 2023**

Mr. Shachindra Nath Appellant

Versus

Securities and Exchange Board of India ... Respondent

i/b Finsec Law Advisors for the Appellant.

Mr. Mihir Mody, Advocate with Mr. Harshvardhan Melanta, Mr. Yash Sutaria, Advocates
i/b. K Ashar & Co. for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April
22, 2024.

Ms. Meera Swarup
Technical Member

15.02.2024
PTM